NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/639/(IB)/2017

NAME OF THE PETITIONER(S)

: NORTH TOWN ESTATES PVT LTD

NAME OF THE RESPONDENT(S)

: VISHWAKARMA REAL ESTATE & CONSTRUCTIONS I PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION (dunity)

SIGNATURE

PRAKASH VENKAJARAMANI

REPRESENTATION BY WHOM

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2. AISHWARYA · V

For RAP PARTNERS

Counsel For

PETITIONER

D. J.

ORDER

Counsel for both the parties present. Counsel for the Respondent submitted that the time be granted for making the payment as per the schedule. At request, time is enlarged with a direction that on the next date of hearing the balance payments shall be made by way of demand draft. Put up on **05.03.2018 at 10.30 AM**.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS